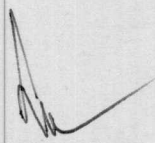


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OA803/93

27.11.02 Hon. Mr. Justice R.R.K. Trivedi; VC
Hon. May. Gen. K.K. Srivastava, AM.

This Contempt application was filed on 11.10.93. More than 9 years have passed, even notice has not been issued to the respondents. None has appeared for the applicant when the case is called out. Considering the circumstances and the delay involved, we do not find it a fit case for initiating Contempt proceedings. This application is rejected.


A.M.


VC

WJ